

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:1187
ANSWERED ON:17.07.2014
ASSISTANCE PACKAGES TO HANDLOOM SECTOR
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Will the Minister of TEXTILES be pleased to state:

- (a) whether the Union Government has provided any financial assistance/package to Handloom Sector in the country; and
- (b) if so, the details thereof including the details of funds allocated and released for the schemes of the sector during the last three years and the current year, scheme-wise and State/Union territory-wise?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF TEXTILES (SHRI SANTOSH KUMAR GANGWAR)

(a) & (b): For overall and sustainable development of handloom sector, the Ministry of Textiles has been providing financial assistance to handloom sector through following plan schemes:-

- (1) Integrated Handlooms Development Scheme (IHDS)
- (2) Handloom Weavers' Comprehensive Welfare Scheme (HWCWS)
 - a. Health Insurance Scheme (HIS)
 - b. Mahatma Gandhi Bunkar Bima Yojana (MGBBY)
- (3) Marketing & Export Promotion Scheme (M&EPS)
- (4) Mill Gate Price Scheme (MGPS)
- (5) Diversified Handloom Development Scheme (DHDS)
- (6) Revival, Reform and Restructuring (RRR) Package
- (7) Comprehensive Handloom Cluster Development Scheme (CHCDS)

Three schemes i.e. Integrated Handlooms Development Scheme, Marketing and Export Promotion Scheme and Diversified Handlooms Development Scheme have been merged into Comprehensive Handlooms Development Scheme (CHDS). Further, National Handloom Development Programme has been formulated by merging CHDS and RRR package.

Out of the above schemes, the fund is released to State Governments under Comprehensive Handlooms Development scheme only alongwith other implementing agencies. In other schemes, the fund is released directly to implementing agencies.

The Scheme -wise fund allocated and released during last 3 years and current year is given in Annexure-A. Under CHDS, state-wise fund is not allocated and financial assistance is released on need basis on receipt of viable proposals form state governments. The State-wise fund released under CHDS is given in Annexure-B.